

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Application No. 1017 of 2005

Jabalpur, this the 5th day of April, 2006

**Hon'ble Shri Justice M.A. Khan, Vice Chairman
Hon'ble Dr. G.C. Srivastava, Vice Chairman**

Arun Kumar and 5 Others. **Applicants**
(By Advocate – None)

V E R S U S

Union of India & Ors. **Respondents**
(By Advocate - Shri S. A. Dharmadhikari)

ORDER (Oral)

By Justice M.A. Khan, Vice Chairman -

The applicants are not represented although it is the second call during the post lunch period. Even the applicants were not present on 29th March, 2006 when it was listed for the first time after the pleadings were complete. Today also nobody appears for the applicants. It seems that the applicants are no more interested in prosecuting with the case. Accordingly, the OA is dismissed in default.

(Dr. G.C. Srivastava)
Vice Chairman

(M.A. Khan)
Vice Chairman

Pramod Chawas
PNB
S. A. Dharwadikar
Piramur
DBS

~~Agreed~~
24.4.06